

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.16/2016

M/s Mehar Paper Coats.

.....Petitioner.


Versus.

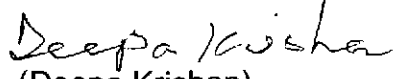
M/s Supermax Personal Care Pvt. Ltd.

....Respondent.

Present: None.

This matter has been received by transfer from the Hon'ble High Court of Himachal Pradesh. Be entered in the relevant register. List the matter on 21.03.2017 and notice of the next hearing be issued to learned counsel for the petitioner for the date fixed.


(Justice R.P.Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical).

Dated: 01.03.2017.


Ashwani